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Title: Need to take immediate steps for removal of Gurgaon Toll Plaza to facilitate smooth and hassle-free journey to the commuters.

SHRI KULDEEP BISHNOI (HISAR): Due to inefficient Toll-tax collection system, faulty toll plan and lack of traffic incident management system, the concessionaire / operator of Gurgaon Toll Plaza has totally failed to operate the Toll Plaza. The concessionaire has already recovered their investments and profits as per the norms about number of vehicles fixed in the tender. At present it is collecting toll illegally and violating the terms of agreement because it has already collected toll for the excess number of vehicles than as provided in the terms of the agreement. There are long traffic jams at this toll plaza 24 hours every day. Moreover, invaluable time of commuters, especially of Gurgaon residents, is being wasted leading to missing of appointments, exams, flights, trains etc. The residents of Gurgaon are agitating and organising dharna for a long time for removal of this toll plaza due to lot of inconvenience being caused to them on daily basis. This toll plaza has negated the very purpose of facilitating free traffic and quick access to the Capital.

I urge upon the Government to take immediate steps for removal of this toll plaza at the earliest in order to facilitate smooth and hassle free travel on this express way especially for the residents of Gurgaon and the people living in its periphery.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 3 p.m.

14.01 hrs

*The Lok Sabha then adjourned till
Fifteen of the Clock.*

15.00 hrs

The Lok Sabha re-assembled at Fifteen of the Clock.

(Dr. Girija Vyas *in the Chair*)